

Name of the Corporate Debtor: ANS APARTMENTS PRIVATE LIMITED; Date of Commencement of CIRP: 06-12-2019; List of Creditors as on: 05-05-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	287	1929799646	272	1789937389	56.27	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	43	212885164	31	86960953	2.73	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0		0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1759260	1	1752464	0.06	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0		NA
6	Operational creditors (Employees)	1	71518	1	71518	0.00	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	1298901267	2	1298901267	40.83	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	6621245	7	3280947	0.10	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		341	3450038100	314	3180904538	100.00	0	269133562	0	